

LOK SABHA
UNSTARRED QUESTION NO. 3010
TO BE ANSWERED ON 06 AUGUST, 2026

Central Excise Duty on Petrol and Diesel

3010. SHRI S VENKATESAN:
SHRI SACHITHANANTHAM R:

पेट्रोलियम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the total Central Excise Duty collected on petrol and diesel for domestic consumption during the last three financial years from 2023-24 to 2025-26 and the current financial year up to date;
- (b) the total revenue earned by the Union Government from Central Excise Duty and other Central levies on petrol and diesel during each of the last twelve years along with the breakup thereof, year-wise; and
- (c) the proportion of the retail selling price of petrol and diesel constituted by taxes, dealer commission and refinery price?

ANSWER

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री
(श्री सुरेश गोपी)

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS
(SHRI SURESH GOPI)

(a) & (b): The details of contribution of petroleum sector to central exchequer including central excise duty since 2014-15 are given at Annexure.

(c): The details of price build-up of petrol and diesel in Delhi as on 03.08.2026 are given below:

(Rs./Litre)

Elements	Petrol	Diesel
Price charged to Dealers (inclusive of excise duty and excluding VAT) *	81.08	78.25
Add: Dealer Commission (Average)	4.45	3.04
Add: VAT (including VAT on Dealer Commission)	16.59	13.91
RSP (Rounded)	102.12	95.20

*Including Excise duty of Rs. 11.90/litre on Petrol and Rs. 7.80/litre on Diesel

Source: Petroleum Planning and Analysis Cell (PPAC)

Annexure referred to in reply to Lok Sabha Unstarred Question No. 3010 asked by Shri S Venkatesan and Shri Sachithanantham R on 06.08.2026 regarding “Central Excise Duty on Petrol and Diesel”.

Contribution of Petroleum Sector to Exchequer

(Rs. in Crore)

Particulars	2014-15	2015-16	2016-17	2017-18	2018-19	2019-20
A. Tax/ Duties on Crude oil & Petroleum products						
Cess on Crude Oil	15,869.25	15,409.37	13,081.77	14,514.19	17,740.83	14,788.62
Royalty on Crude Oil / Natural Gas	3,858.03	4,885.42	4,649.30	4,746.66	6,061.88	5,602.02
Customs Duty	4,124.90	6,762.84	8,798.53	11,171.07	16,035.33	22,927.17
NCCD on Crude Oil	822.28	857.13	926.38	968.41	1,180.00	1,130.22
Excise Duty	99,068.44	1,78,476.84	2,42,690.52	2,29,715.87	2,14,369.40	2,23,057.33
Service tax	2180.89	2836.7	2955.88	1228.18	339.73	16.88
IGST	0.00	0.00	0.00	9,211.18	16,478.77	13,098.62
CGST	0.00	0.00	0.00	4,487.74	7,436.86	6,831.11
Others	101.11	125.48	122.17	125.17	203.87	88.3
Sub Total (A)	1,26,024.90	2,09,353.78	2,73,224.55	2,76,168.47	2,79,846.67	2,87,540.27
B. Dividend to Government/ Income tax etc.						
Corporate/ Income Tax	23,920.90	25,505.39	32,511.18	33,598.70	38,560.65	23,133.56
Dividend income to Central Govt.	9,196.94	10,217.38	17,500.79	14,575.30	15,524.88	12,270.07
Dividend distribution tax	3500.24	4590.32	6196.61	5981.18	6415.25	5461.86
Profit Petroleum on exploration of Oil/ Gas	9,422.41	4,630.00	5,741.80	5,839.13	7,693.61	5,909.07
Sub Total (B)	46,040.49	44,943.09	61,950.38	59,994.31	68,194.39	46,774.56
Total Contribution to Central Exchequer (A+B)	1,72,065.39	2,54,296.87	3,35,174.93	3,36,162.78	3,48,041.06	3,34,314.83

Particulars	2020-21	2021-22	2022-23	2023-24	2024-25(P)	2025-26 (P)
A. Tax/ Duties on Crude oil & Petroleum products						
Cess on Crude Oil	10,676.31	19,213.60	21,444.70	19,580.40	18,559.10	17,744.20
Royalty on Crude Oil / Natural Gas	3,589.83	5,638.70	9,821.90	9,286.20	9,195.20	8,214.30
Customs Duty	13,514.17	11,423.40	14,985.30	13,133.70	15,488.90	15,091.40
NCCD on Crude Oil	1,016.43	1,120.90	1,192.40	1,190.90	1,196.60	1,205.20
Excise Duty	3,72,969.96	3,63,305.00	2,87,575.30	2,73,683.90	2,76,562.90	3,08,381.30
Service tax	0.25	-	-	-	-	-
IGST	11,594.12	19,726.30	22,235.80	20,929.70	19,251.50	20,310.00
CGST	6,157.66	10,843.30	13,011.60	12,230.10	10,862.80	11,695.40
Others	365.23	337.6	59.5	51.5	66.2	104.6
Sub Total (A)	4,19,883.96	4,31,608.90	3,70,326.50	3,50,086.40	3,51,183.10	3,82,746.50
B. Dividend to Government/ Income tax etc.						
Corporate/ Income Tax	21,908.93	29,219.30	33,291.80	57,493.30	46,225.80	59,595.40
Dividend income to Central Govt.	10,392.67	22,612.20	15,672.70	19,309.70	22,095.40	25,713.70
Dividend distribution tax	0	-	-	-	-	-
Profit Petroleum on exploration of Oil/ Gas	2,883.47	8,862.10	8,776.10	5,504.70	5,322.40	7,683.40
Sub Total (B)	35,185.07	60,693.60	57,740.70	82,307.70	73,643.60	92,992.60
Total Contribution to Central Exchequer (A+B)	4,55,069.03	4,92,302.50	4,28,067.10	4,32,394.10	4,24,826.70	4,75,739.00

The above is based on data provided to Petroleum Planning and Analysis Cell (PPAC) by 15 major oil & gas companies. The amount reported by the companies to PPAC is the consolidated amount of all taxes/cess/ duties /GST etc. for crude oil and petroleum products.

Totals may not tally due to round off

(P) - Provisional